

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

6. IA 2031(MB)2024  
IN  
C.P. (IB)/2139(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.05.2024**

Name of the Party: M/S Pawar Milk Suppliers  
Vs  
Pandhari Milk Pvt Ltd.

Section 9 of Insolvency and Bankruptcy Code, 2016

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**ORDER**

1. None present.

**IA-2031/2024**

2. This is an Application filed under Regulation 15 of IBBI (Liquidation Process) Regulations, 2016 to place Progress Report for the quarter ending 31.03.2024 on record. The same is taken on record to that effect.
3. In view of aforesaid, the present Application is allowed and disposed of.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**